CIRCULAR

National Financial Reporting Authority (NFRA) intends to engage four (04) Chartered Accountants on contractual basis.

2. The applicant should possess the following:
   i. He/she should not be above the age of 35 years as on the last date of receipt of application;
   ii. He/she should be a qualified Chartered Accountant and should have passed the Final exam of ICAI in maximum 5 attempts;
   iii. He/she should have membership of ICAI;
   iv. He/she should have minimum two years of experience post qualifying the final examination of CA as on the last date of receipt of application; candidates with greater experience will be given preference;
   v. Experience in conducting/participating in audits of large or listed companies is desirable;
   vi. He/she should have good communication skills, both written and oral.

3. The terms and conditions of the engagement will be as follows:
   i. Engaged professional shall not practice as Chartered Accountant during the period of engagement in NFRA and shall have to either surrender Certificate of Practice (COP), if any, or get the COP suspended till the time they work in NFRA.
   ii. He/she would be engaged for a period of initial three months. Further extension may be considered on the basis of output of selected candidate and requirement of NFRA.
   iii. The engaged professional shall be assigned tasks, at discretion of the NFRA, in areas such as preparation of inspection and training manuals, conduct of audit quality reviews, review of company financial statements, etc.
   iv. Engaged Professional shall be paid consolidated remuneration of Rs.40,000/- + Rs.1,000/- per month as conveyance charges.
   v. All the selected candidates will have to provide declaration of confidentiality and secrecy certified as prescribed by NFRA.
   vi. No TA/ DA will be given to the candidates for attending the interviews, if held.
   vii. The service of the selected candidate may be terminated by NFRA by giving a 30 days’ notice in case of the following eventualities-
   a. The selected candidate is unable to address the assigned works.
   b. Quality of work performed is not to the satisfaction of NFRA.
   c. The selected candidate fails in timely achievements of the assigned work.
   d. The selected candidate is found lacking in honesty and integrity.
   viii. The selected candidate may also terminate the engagement by serving a notice period of 30 days or by payment of one month of remuneration in lieu thereof.
4. Interested persons may apply in the format prescribed latest by 11.09.2019 (30 days from the date of issue of this circular, being a working day / the next work day after 30 days.) to:

Under Secretary
National Financial Reporting Authority,
8th Floor, Hindustan Times House,
18-20, KG Marg,
New Delhi – 110001

(Ravi Vazirani)
Under Secretary to the Govt. of India

Copy to:
1. Sr. Technical Director NIC for arranging to upload the circular on NFRA website.
2. US (NFRA/Competition), Ministry of Corporate Affairs, New Delhi with a request to arrange for uploading the circular on MoCA website under Notices/ Circulars Section.

Format of Application

NATIONAL FINANCIAL REPORTING AUTHORITY

Application Form for Chartered Accountants for engagement on contract basis

1. Name:
2. Date of Birth:
3. Contact Details: (a) Postal Address:
   (b) E-mail ID:
   (c) Telephone No.:
4. Educational Qualification (from Senior Secondary onwards):

<table>
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<th>Year Passing</th>
<th>Certificate/Degree</th>
<th>School/Institute</th>
<th>University</th>
<th>% obtained</th>
<th>Marks of</th>
<th>No. of attempts</th>
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5. Work Experience:

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<th>From</th>
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<th>Description of duties</th>
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<td>Total Duration of experience post qualifying the final exam of ICAI</td>
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6. Details of Two References (Name and contract details to be given):

7. Language Skills

**Note:** Kindly enclose Self attested copies of the following with the application:

(a) Proof of identity issued by ICAI / Govt. like PAN AAdhar, driving licence, Voter ID, etc.

(b) Proof of Date of Birth;

(c) All Mark sheets of Final Exam of ICAI including failed attempts, if any (in case marksheet for failed attempts are not there then an undertaking need to be submitted to this effect and on number of failed attempts;

(d) Certificate of Membership of ICAI;

(e) Certificates of any other Educational Qualification;

(f) Experience Certificate from employer for the period as claimed above (on letter head of employer with contact details) / Appointment letter with salary certificates for the entire period of experience / undertaking of self-employment should be attached to the application,

(g) Certificate of Practice, in case Practicing as CA.

It is submitted that the details furnished above are true.

Date

SIGNATURE OF APPLICANT

[Signature]

13/06/2019